

22/11/08

Mr. Vinay Chhipa, Adv. holding brief of
Mr. Manoj Bhandari, Adv., Counsel to
appellant.

Mr. M. Sodare, Adv., holding brief of
Mr. Vinay Chhipa, Adv., Counsel to Deptt.

Case not Admitted

List for hearing

on 22/01/2008.

Tarsem Lal
TARSEM LAL
Adm. Member

A. K. YOG
A. K. YOG
Judicial Member

26/02/2008

Mr. Manoj Bhandari, Advocate, Counsel to
appellant.
Mr. Mahendra Sodare, Advocate, brief holder to
Mr. Vinay Kumar Mathur, Advocate, ASCI, for
respondents.

Date - 22/11/08
Mr. Vinay Chhipa, Proxy
Counsel for Mr. Manoj Bhandari,
Counsel for the applicant.
None present for the
respondents.

The learned counsel to
the parties join to make a statement at
Bar that with reverence to our order
dated 5th Feb, 2008 (passed in OA 166/2007
Smt. Kanti Devi vs. UOI and OAS) this O.A. be
dismissed as infructuous.

D.O. not formed.
List the case on 22/2/08

Registrar

In view of above, O.A. is
dismissed as infructuous.

R. R. Bhandari
R. R. BHANDARI
Adm. Member

A. K. YOG
A. K. YOG
Judicial Member

Aggr

... II and III destroyed
in my presence on 01/12/14
under the supervision of
section officer (I) as per
order dated 19/8/14.
Section officer (Record)

R/K
Chhipa
12/02/08